

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

M.A.No.152 of 2016
And
M.A.No.125 of 2016
in
Application No.103 of 2016 (SZ)
And
M.A.No.126 of 2016
In
Appeal No.123 of 2016

Applicant(s)

Respondent(s)

M.A.No.152 of 2016

Puducherry Environment Protection Association, rep. by its Secretary
K. Irisappan, Kodapakkam

State Environment Impact Assessment Authority, rep. by its Member Secretary
Chennai

Counsel appearing for applicant
M/s. A. Yogeshwaran

Counsel appearing for respondents
Mrs. Me. Saraswathy

Neha Miriam Kurian

M.A.No.125 of 2016 in Application No.103 of 2016

M.A.No.126 of 2016 in Appeal No.123 of 2016

Applicant(s)

Respondent(s)

Puducherry Environment Protection Association, rep. by its Secretary
K. Irisappan, Kodapakkam

1. Union of India, rep. by its Secretary
MoEF, New Delhi
2. SEIAA, Chennai
3. The Tamil Nadu Pollution Control Board, Chennai
4. The District Environmental Engineer
TPCB, Cuddalore
5. M/s. Strides Shasun Pharmaceuticals

Counsel appearing for applicant

Counsel appearing for respondents

M/s. A. Yogeshwaran
Neha Miriam Kurian

Mr. M.R. Gokul Krishnan for R1
Mrs. Me. Saraswathy for R2
Mrs. H. Yasmeen Ali for R3 & R4
M/s. Dr. Sudhir Ravindran
A.Lakshmi Narayanan
Sai Sathya Jith for R5

Note of the Registry	Orders of the Tribunal
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Item No.8 &
9

Date: 26th May, 2017

The learned counsel appearing for SEIAA seeks time to file reply. Reply shall be filed within two weeks after serving copy to the learned counsel appearing for the applicant who shall be entitled to file rejoinder, if any, within two weeks thereafter.

Post these applications on 24.07.2017.

....., JM
(Justice Dr. P. Jyothimani)

.....EM
(Shri P.S. Rao)

